LIST NO. 4

EIGHTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SECOND SESSION, 2022

The following Cut Motions to Demand No. 47 –Goa Medical College, Demand No. 48 – Health Services, Demand No. 49 – Institute of Psychiatry & Human Behaviour, Demand No. 51 – Goa Dental College, Demand No. 53 – Food & Drugs Administration, Demand No. 54 – Town & Country Planning, Demand No. 55 – Municipal Administration, Demand No. 58- Women and Child Development and Demand No. 68- Forests have been received from the Members as shown below against the respective Demands, which are fixed for discussion on **the 18**th **July, 2022.**

ITEM	MOTION	SUBJECT	MOVERS
Demand No. 47 -	Reduced by	a) Failure to provide proper	Shri. Michael Lobo,
Goa Medical	Rs. 100/-	treatment to the patients,	Leader of Opposition.
College		especially Covid Patients.	
O		b) Failure to maintain the Goa	
		Medical College Hospital.	
		c) Failure to make available free	
		Medicines to the Patients.	
		d) Failure to provide proper	
		facilities to the Staff of Goa	
		Medical College.	
		e) Failure to conduct	
		Postmortems in timely	
		manner.	
		a) That the Demand under the	Shri Vijai Sardesai,
		head Blood Bank be reduced by	MLA.
		100 (Discuss frequent shortage	1,121
		of blood).	
		b) That the Demand under the	
		head Insulin Programme be	
		reduced by 100	
		(Discuss reduction of funds).	
		c) That the Demand under the	
		head Neuro Rehabilitation	
		Centre be reduced by 100	
		(Discuss public awareness of	
		center).	
		d) That the Demand under the	
		head National Programme for Control of Blindness (A) be	
		reduced by 100 (Discuss	
		reduction of budget).	
		e) That the Demand under the	
		head National Programme for	
		Prevention and Management of	
		Burn Injuries (A) be reduced by	
		100 (Discuss reduction of	
		budget).	
		f) That the Demand under the	
		head Setting up of Tertiary	
		Care Cancer Centre	
		(TCCC)(Central Share) be	
		reduced by 100 (Discuss	

		utilisation of funds).	
		 a) Failure to provide required number of beds to patients. b) Failure to conduct operations/surgeries on time. c) Failure of human touch by concerned staff towards old age patients. 	Shri. Venzy Viegas, MLA.
		 a) Failure to maintain Goa Medical College. b) Failure to provide basic needs. c) Failure to set up important machines and equipment at the Super specialist block d) Failure to set up functioning visiting committee. e) Failure to upgrade old scan and machines. 	Shri. Viresh Borkar, MLA.
	Reduced by Re. 1/-	a) Failure of the Government to keep proper maintenance of Goa Medical College.b) Failure of the Government to provide proper Healthcare facilities to Patients.	Shri. Yuri Alemao, MLA.
		Failure to increase the number of MBBS seats in Goa Medical college.	Shri. Cruz Silva, MLA.
Demand No. 48 – Health Services	Reduced by Rs. 100/-	 a) Failure to provide Health Services to the people. b) Failure to create Health Infrastruction in every Village of Goa. c) Failure to have necessary Ambulances in the State. 	Shri. Michael Lobo, Leader of Opposition.
		 a) That the Demand under the head Medical and Public Health be reduced by 100 (Discuss the low Niti Aayog Health Index score). b) That the Demand under the head Ayushman Bharat Health Infrastructure Mission be reduced by 100 (Discuss the implementation). c) That the Demand under the head Drug-de-Addiction Centre be reduced by 100 (Discuss need for the scheme). d) That the Demand under the head of Emergency Services through EMRI be reduced by 100 (Discuss ambulance) 	Shri Vijai Sardesai, MLA.

	tracking). e) That the Demand under the head of Health Check-up of entire population be reduced by 100 (Discuss need for the scheme). f) That the Demand under the head of Capital Outlay on Medical and Public Health be reduced by 100 (Discuss upgradation of health centers). g) That the Demand under the head of Prevention and Control of Diseases be reduced by 100 (Discuss treatments covered under insurance schemes).	
	a) Failure to provide parking facilities at SGDH.b) Failure to provide Blood Bank at SGDH.c) Failure to conduct Health Camps in Villages.	Shri. Venzy Viegas, MLA.
	 a) Failure to simplify Mediclaim process. b) Failure to provide ambulance service. c) Failure to provide good health facilities in rural areas d) Failure to upgrade Health centers in State. e) Failure to provide child care and maternity Hospitals. 	Shri. Viresh Borkar, MLA.
Reduced by Re. 1/-	 a) Failure of the Government to Create proper Health Infrastructure in Goa. b) Failure of the Government to maintain Balli Primary Health Centre. c) Failure of the Government to start Urban Health Centre at Cuncolim. 	,
	 a) Failure in providing good infrastructure at your various PHC, RMD and Sub Centers. b) Failure to provide health care to the people of Sao Jose de Areal. c) Failure in providing ambulance service 108 in Velim Constituency which was available in the past. 	Shri. Cruz Silva, MLA.

Demand No. 49 – Institute of Psychiatry & Human Behaviour	Reduced by Rs. 100/-	 a) That the Demand under the head of Medical and Public Health be reduced by 100 (Discuss need for post-pandemic mental health). b) That the Demand under the head of Capital Outlay on Medical and Public Health be reduced by 100 (Discuss need for South Goa Institute). 	Shri Vijai Sardesai, MLA.
	Reduced by Re. 1/-	a) Failure to provide Ambulance for psychiatric patients.b) Failure to provide a helpline number for IPHB.	Shri. Venzy Viegas, MLA.
Demand No. 51- Goa Dental College	Reduced by Rs. 100/-	That the Demand under the head of Capital Outlay on Medical and Public Health be reduced by 100 (Discuss need full- fledged South Goa Dental Hospital).	Shri Vijai Sardesai, MLA.
	Reduced by Re. 1/-	a) Failure of the Government to keep discipline in Goa Dental College Hostel.b) Failure of the Government to create advanced Technological Infrastructure.	Shri. Yuri Alemao, MLA.
		Failure to Provide Dental Services at SGDH.	Shri. Venzy Viegas, MLA.
Demand No. 53 – Food & Drugs Administration	Reduced by Rs. 100/-	a) Failure to control adulteration in food products.b) Failure to setup laboratory to test fish, fruits, vegetables and other eatable items.	Shri. Michael Lobo, Leader of Opposition.
		 a) That the Demand under the head of Public Health be reduced by 100 (Discuss the need for South Goa FDA office). b) That the Demand under the head of Strengthening of Combined Food Drugs Laboratory be reduced by 100 (Discuss need for Lab near SGPDA market). 	Shri Vijai Sardesai, MLA.
		a) Failure to inspect and take action all illegal migrant food shops/outlets/vendors.b) Failure to solve grievances	Shri. Viresh Borkar, MLA.

		within the time bound manner.
	Reduced by Re. 1/	 a) Failure of the Government to Commission Food Testing Laboratory at Margao-South Goa. b) Failure of the Government to Control Adulteration in Food Products.
Demand No. 54– Town & Country Planning	Reduced by the amount specified	a) That the Demand under the head Research and Regional Information Unit be reduced by 100 (Discuss need of RRIU). b) That the Demand under the head State Land Use Board be reduced by 100 (Discuss need of RLUU). c) That the Demand under the head National Urban Information System (A) be reduced by 100 (Discuss need of NUIS). d) That the Demand under the head Implementation of Traffic and Transportation Scheme be reduced by 100 (Discuss need of TTS). e) That the Demand under the head Preparation and Implementation of Regional Plan be reduced by 1. f) That the Demand under the head Basic Survey Unit be reduced by 100 (Discuss need of BSU). g) That the Demand under the head Capital Outlay on Urban Development be reduced by 100 (Discuss need state of PDA offices).
	Reduced by Re. 1/-	 a) Failure of the Government to Scrap Section 16B of TCP Act. b) Failure of the Government to Control Illegal Conversions. c) Failure of the Government to Notify ODP's in Time.
	Reduced by Rs. 100/-	 a) Failure to stop illegal development of orchard plots. b) Failure of the department technical officials in drafting illegal ODP Plans.
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		Failure to Stop Land filling and Hill Cutting.	Shri. Viresh Borkar, MLA.
Demand No. 55- Municipal Administration	Reduced by Rs. 100/-	 a) Failure to ensure Garbage disposal and solid Waste Management in all urban areas across Goa. b) Failure to implement project in time bound manner. 	Shri. Michael Lobo, Leader of Opposition.
		a) Failure to renovate/repair the heritage building of Margao Municipality.b) Failure to solve sonsoddo issue.	Shri. Venzy Viegas, MLA.
		 a) Failure to protect local traditional vendor in Municipal Market. b) Failure to stop illegal leasing of Municipal shops and other premises. c) Failure to provide basic necessities in Markets. d) Failure to provide discipline in markets. 	-
	Reduced by the amount specified	 a) That the Demand under the head Asstt. to Local Bodies Corporation, Urban Development Authorities, Town Imp. Boards, etc. reduced by 10000 (Economy-Reduction of grants to MCs/LBs). b) That the Demand under the head Deendayal Antyodaya Yojana-National Urban Livelihood Mission be reduced by 100 (Discuss Fund Utilisation). c) That the Demand under the head Pradhan Mantri Awas Yojana be reduced by 100 (Discuss Fund Utilisation). d) That the Demand under the head Construction of Panaji Municipal Building be reduced by 100 (Discuss Fund Utilisation). e) That the Demand under the head Swachh Bharat Mission (SBM) (Urban) (State Share) be reduced by 100 (Discuss Fund Allocation). f) That the Demand under the head Smart City Mission 	

		reduced by 10000 (Economy-Failure to provide Smart City). g) That the Demand under the head Atal Mission for Rejuvenation and Urban Transformation (AMRUT) reduced by 10000 (Economy-Failure to provide Smart City). h) That the Demand under the head Atal Mission for Rejuvenation and Urban Transformation (AMRUT) reduced by 10000 (Economy-Failure to provide Smart City)	
	Reduced by Re. 1/-	 a) Failure of the Government to Empower Municipalities & Municipal Corporation. b) Failure of the Government to Provide Timely Assistance to Municipalities c) Failure of the Government to Clear Arrears of Employees even after their Retirement. d) Failure of the Government to Recover Taxes & Fees in time bound manner. 	
Demand No. 58- Women and Child Development	Reduced by Rs. 100/-	Failure to provide timely assistance to Women and Child under various Schemes of the Government. That the Demand under the head Social Security and Welfare be reduced by 100 (Discuss scheme implementation).	Shri. Michael Lobo, Leader of Opposition. Shri. Vijai Sardesai, MLA.
		Failure in approving the applications of Griha Adhaar and Ladli Laxmi.	,
		a) Failure to provide Schemes.b) Failure to utilize the allocated funds.c) Failure to maintain Anganwadi Centers.d) Failure to provide justice to Anganwadi staff.	Shri. Viresh Borkar, MLA.

	Reduced by Re. 1/-	a) Failure of the Government to provide Timely Assistance to the Beneficiaries of various Schemes.b) Failure of the Government to give justice to Anganwadi Workers.	· ·
Demand No. 68- Forests	Reduced by Rs. 100/-	a) Failure to protect the Forests in Goa.b) Failure to resolve the Private Forest issues.c) Failure to stop destruction of Forest in Goa.	Shri. Michael Lobo, Leader of Opposition.
		a) That the Demand under the head Forestry and Wild Life be reduced by 100 (Discuss implementation of funds)	Shri. Vijai Sardesai, MLA.
		 a. Failure to prevent bulldozing of Mangroves by Government Departments. b) Failure to protect the forest cover when doing double tracking of South Western Railways. 	5
		 a) Failure to protect forest green cover. b) Failure to provide justice to forest dwellers. c) Failure to maintain green cover. d) Failure to give permission for tree felling that is posing danger to life and dwelling unit. e) Failure to book or take action on culprits that cut trees without any permission. 	Shri. Viresh Borkar, MLA.
	Reduced by Re. 1/-	a) Failure of the Government to Protect Trees in Goa.b) Failure of the Government to Increase Green Cover in the State.c) Failure of the Government to Notify Private Forests.	Shri. Yuri Alemao, MLA.

ASSEMBLY HALL, PORVORIM, GOA. 18TH JULY, 2022

NAMRATA ULMAN SECRETARY To:

All the Members of the Legislative Assembly.

Copy to:-

- 1. The Secretary, Health, Secretariat, Porvorim.
- 2. The Secretary, Women & Child Development, Secretariat, Porvorim.
- 3. The Secretary, Forests, Secretariat, Porvorim.
- 4. The Secretary, Town & Country Planning, Secretariat, Porvorim.
- 5. The Secretary, Urban Development, Secretariat, Porvorim.
- 6. The Chief Town Planner, Town & Country Planning, Panaji.
- 7. The Chief Conservator of Forests, Panaji.
- 8. The Director Health Services, Campal, Panaji.
- 9. The Director, Women & Child Development, Panaji.
- 10. The Director, Municipal Administration, Panaji.
- 11. The Director, Food & Drugs Administration, Panaji
- 12. The Dean, Goa Dental College, Bambolim.
- 13. The Dean, Goa Medical College, Bambolim.
- 14. The OSD to Minister for Health, Secretariat, Porvorim.
- 15. Office Copy.